## **National Company Law Tribunal**

## Allahabad Bench

CPNO. 123/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE COMPANY: Shai Lalit Mohan Saivastava Vs. Jai Paulcash Associates SECTION OF THE COMPANIES ACT/1 & B CODE: 73(4) of the Companies Act of 2013

SI. NO. Name Designation Representation Signature

1. R. P. Agramal Adv. Resp.

2. VARUNDANS Adv Applicat Applicat

## CP No. 123/ALD/2017

Parties are represented by their respective counsel. The reply in the present application is filed. The case is fixed for argument on 10<sup>th</sup> January, 2018.

Dated:11.12.2017

H.P. Chaturvedi, Member (Judicial)

Typed by: Md. Zaid (Stenographer)